

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1806
ANSWERED ON:01.08.2003
TAX INFORMATION NETWORK
RATILAL KALIDAS VARMA

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government are formulating a scheme to implement the 'Tax Information Network' in order to improve the administration of the Reserve Bank of India;
- (b) if so, the details thereof; and
- (c) the date from which the said scheme would be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a) Government has accepted the recommendations of the Task Force on Direct Taxes headed by Dr. Vijay Kelkar to set up a Tax administration in the country.
- (b) The proposed Tax Information Network will house information in respect of:-
 - (i) Deduction of Taxes at Source;
 - (ii) Payment of Direct Taxes made in various banks.
 - (iii) Information relating to high value financial transactions.
 - (iv) Information relating to returns of Income/taxes due/refundable.
- (i) The proposed Tax Information Network will have different components. Each of these will be operationalized separately. It is expected that the first component relating to digitisation of TDS returns will be completed in the current financial year. The remaining components will be operationalised in F.Y.2004-05.